

National Company Law Tribunal

Allahabad Bench

CP No. 63/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: *Indan Turpentine & Rosin Co. Ltd vs Superior Industries Ltd*

SECTION OF THE COMPANIES ACT: *252, Schedule 8 of I & B Code of 2016*

Sl. NO.	Name	Designation	Representation	Signature
1.	<i>Rakesh Kumar Singh</i>	<i>Adv. for ITRCL</i>		<i>[Signature]</i>
2.	<i>Sunil Sareena</i>	<i>AR, ITRCL</i>	<i>Respondent</i>	<i>[Signature]</i>

CP No.63/ALD/2017

Parties are represented by their respective counsel. Sh. Shahid Kazmi, proxy on behalf of Sh. O.P. Mishra, Advocate for the respondent.

He seeks time to file reply to the present petition. The time is granted. Hence, the matter be listed on 12th October, 2017.

[Signature]
Shri H.P. Chaturvedi, Member (Judicial)

Dated:05.09.2017

Typed by:
Kavya Prakash